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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2017  
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL  
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**


PAM

Counsel for the Petitioner is present and submitted an application for seeking order for investigation of the affairs of the 1<sup>st</sup> Respondent company. In the facts and circumstances, the Counsel for the Petitioner is directed to suggest the name of a retired Judge of Hon'ble High Court of Kerala for the purpose of appointment of Administrator of R1 Company. The Registry is directed to issue notice to the Respondent in the application filed by the Petitioner. Put up on 10.08.2017 at 10.30.A.M.



(S. VIJAYARAGHAVAN)  
Member (Technical)

PAM

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)